

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4485

ANSWERED ON:07.09.2012

PROTOCOL FOR VIPS INCLUDING MPS

Bavalia Shri Kuvarjibhai Mohanbhai;Gavit Shri Manikrao Hodlya;Yadav Shri Ranjan Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether instances of private airlines not following strictly the protocols particularly with regard to VIPs including Members of Parliament have come to light;

(b) if so, the details thereof and the number of complaints received during each of the last three years and the current year, airport-wise;

(c) the details of protocol arrangements made for VIPs/MPs at various airports by private airlines and AAI; and

(d) the mechanism in place to ensure that protocol is strictly followed by private airlines particularly with regard to VIPs/MPs?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): Yes, Madam.

(b): As per the information given by the Directorate General of Civil Aviation (DGCA), no records of complaints for the last 3 years are available with them. However, during the current year two complaints were received against Jet Airways from Shri D.M. Dharmadhikari, former Judge of Supreme Court of India who was to board the aircraft from Indore to Ahmedabad and from Shri Ashok Kumar Rawat, Member of Parliament, Lok Sabha who was travelling from Bangalore to Delhi. Both the issues were taken up by DGCA with the airline concerned and the matters were resolved.

(c) The following facilities are provided to VIPs/ MPs at the airports:

Reserved Lounge facilities at international and domestic terminals of the airports.

Tea/Coffee/Water served free of charge.

Member of Parliament acts as Chairman of Airport Advisory Committee in respect of the airport which falls under his/her constituency.

Free Access in the Terminal Building and Visitors Gallery on the basis of MPs Identity Card.

Parking of vehicles of MPs in the VIP Car Parking area on the basis of pass issued to MPs for Parliament House Car Park.

Airport Entry Pass to One personal staff of MP as and when required.

One Officer of airport is designated as Protocol Officer at each airport and is responsible for extension of all facilities/courtesies to MPs.

(d): Any violation if brought to the notice of the Ministry is dealt with promptly.